

**PROCEEDINGS OF THE HIGH COURT FOR THE STATE OF TELANGANA
:: HYDERABAD ::**

SUB: **HIGH COURT FOR THE STATE OF TELANGANA** – Nomination of New Master Trainers to undergo the ECT-3-2025 Training Programme and Two Judicial Officers Master Trainers to conduct the Training Programme scheduled on 28.02.2026 (Saturday) and 01.03.2026 (Sunday) at the Telangana State Judicial Academy, Secunderabad - ***Relief Arrangements*** - **ORDERS - ISSUED.**

READ: High Court's Proceedings in Order Roc.No(s).161/SO/2026, dated 26.02.2026.

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ORDER ROC.NO.1157/2026-B.SPL., DATED: 27.02.2026

The High Court is pleased to pass the following order:

The following Judicial Officers mentioned in Column No.2, vide High Court's proceedings read above, are nominated as Judicial Officer Master Trainers to undergo in the ECT-3-2025 Training Programme and Two Judicial Officers Master Trainers to conduct the Training Programme scheduled on 28.02.2026 (Saturday) and 01.03.2026 (Sunday) at the Telangana State Judicial Academy, Secunderabad. Further, the officers mentioned in Column No.3, will be in-charge for the post(s) mentioned in Column No.2, during the above said training programme.

SL. NO.	NAME AND DESIGNATION OF THE NOMINATED OFFICER	IN-CHARGE OFFICER
(1)	(2)	(3)
1.	Sri G.Venu, Special Judge for trial of cases under SCs/ STs (Prevention of Atrocities) Act-cum-VI Additional Sessions Judge, Hyderabad-cum-XX Additional Chief Judge, City Civil Court, Secunderabad.	Additional Sessions Judge for trial of Communal Offences-cum-VII Additional Sessions Judge, Hyderabad-cum-XXI Additional Chief Judge, City Civil Court, Hyderabad.
2.	Dr M.Radha Krishna Chahavan, Senior Faculty Member-II, Telangana State Judicial Academy, Secunderabad.	Senior Faculty Member-I, Telangana State Judicial Academy, Secunderabad.
3.	Sri Manda Venkateswara Rao, III Additional District and Sessions Judge-cum-II Additional Sessions Judge-cum-Principal Family Court, Medchal-Malkajgiri District at Kukatpally.	Additional Judge, Family Court, Medchal-Malkajgiri District at Kukatpally.

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4.	Ms. B. Deeksha, I Additional Junior Civil Judge-cum-Special Judicial Magistrate of First Class (Mobile), Kamareddy.	Principal Junior Civil Judge-cum-Judicial Magistrate of First Class (Juvenile Court), Kamareddy.
5.	Sri Mohd Asadulla Shareef, Junior Civil Judge-cum-Judicial Magistrate of First Class, Andole at Jogipet, Sangareddy District.	I Additional Junior Civil Judge-cum-I Additional Judicial Magistrate of First Class (Juvenile Court), Sangareddy.
6.	Sri Sai Kiran Kasamala, Junior Civil Judge-cum-Judicial Magistrate of First Class, Luxettipet, Mancherial District.	Principal Junior Civil Judge-cum-Judicial Magistrate of First Class, Mancherial.
7.	Ms. Shereena Mohd, Principal Junior Civil Judge-cum-Judicial Magistrate of First Class, Karimnagar.	I Additional Junior Civil Judge-cum-I Additional Judicial Magistrate of First Class, Karimnagar.
8.	Sri Ajay Ullam, Junior Civil Judge-cum- Judicial Magistrate of First Class, Sirpur, Kumuram Bheem Asifabad District.	II Additional Junior Civil Judge-cum-II Additional Judicial Magistrate of First Class, Mancherial.
9.	Sri Sridhar Mandhani, Junior Civil Judge-cum-Judicial Magistrate of First Class, Narayankhed, Sangareddy District.	Additional Junior Civil Judge-cum-Additional Judicial Magistrate of First Class, Court, Zaheerabad, Sangareddy District.
10.	Smt Syed Zakiyyah Sulthana, II-Additional Junior Civil Judge-cum-II Additional Judicial Magistrate of First Class, Kodad, Suryapet District.	Principal Junior Civil Judge-cum-Judicial Magistrate of First Class, Suryapet.
11.	Sri T.Karthik Reddy, Principal Junior Civil Judge-cum-Judicial Magistrate of First Class, Wanaparthy.	Junior Civil Judge-cum-Judicial Magistrate of First Class, Atmakur, Wanaparthy District.
12.	Ms. Karanjia Bhavana, IV Additional Junior Civil Judge-cum-IV Additional Judicial Magistrate of First Class, Mahabubnagar.	Principal Junior Civil Judge-cum-Judicial Magistrate of First Class, Jedcherla, Mahabubnagar District.

13.	Sri Mohammad Umar, I Additional Junior Civil Judge-cum-I Additional Judicial Magistrate of First Class, Kodad, Suryapet District.	Additional Junior Civil Judge-cum- Additional Judicial Magistrate of First Class, Huzurnagar, Suryapet District.
14.	Sri Sattu Ravinder, Principal Senior Civil Judge-cum- Assistant Sessions Judge, Medchal- Malkajgiri District at Kushaiguda.	Additional Senior Civil Judge-cum- Additional Assistant Sessions Judge, Medchal-Malkajgiri District at Medchal.

In case, the officers mentioned in Column No.3, are either on leave or not available for any other reason, the concerned Principal District & Sessions Judge / Unit Head shall make alternative in-charge arrangements and intimate the same to the High Court for information.

On completion of the said training programme, the officers mentioned in Column No.2 shall resume charge of their regular post(s) and also the post(s) for which they are holding full additional charge, if any, from the officers mentioned in Column No.3.

- NOTE:**
1. The proceedings placed in the High Court's Web Site <https://tshc.gov.in>. The downloaded copy from the web site is valid for relieving duty and reporting to the said training programme at Telangana State Judicial Academy, Secunderabad.
 2. The nominated officers are entitled only for actual journey time.
 3. The nominated New Master Trainers are instructed to report at the Academy on 28.02.2026 at 09.00 am for the above ECT Training.


REGISTRAR GENERAL
FAC. REGISTRAR (VIGILANCE)

To

1. The officers and In-charge officers concerned.
2. The Registrar General and all other Registrars, High Court for the State of Telangana.
3. The Director, Telangana State Judicial Academy, Secunderabad.
4. The Sessions Judge, Hyderabad.
5. **THE PRL. DISTRICT AND SESSIONS JUDGES AND DISTRICT TREASURY OFFICERS:**
 - 1) Mancherial
 - 2) Kumuram-Bheem Asifabad
 - 3) Karimnagar
 - 4) Mahabubnagar
 - 5) Wanaparthi
 - 6) Sangareddy
 - 7) Suryapet
 - 8) Kamareddy
 - 9) Medchal-Malkajgiri
 - 10) Hanumakonda
6. The District Treasury Officer, Shamirpet, Medchal-Malkajgiri District.

7. THE SECTION OFFICERS :

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|-----------------------------|---------------------|---------------------|
| a) Special Officers Section | b) Vigilance Cell | c) E-Section |
| d) Work Review Cell | e) O.P.Cell | f) B-Section |
| g) Accounts Section | h) Computer Section | i) D-Budget Section |

High Court for the State of Telangana at Hyderabad.

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